

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:4545
ANSWERED ON:22.04.2013
DISPOSAL OF WASTES
Lingam Shri P.;Panda Shri Prabodh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has laid down any norms for collection, segregation, processing and disposal of waste under the Municipal Solid Wastes (Management & Handling) Rules, 2000;
- (b) if so, the details thereof;
- (c) whether these rules are not being properly implemented even after the enactment of the rules;
- (d) if so, the reasons therefor; and
- (e) the remedial steps taken/being taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) & (b) The Ministry of Environment and Forests, Government of India has notified the Municipal Solid Wastes (Management and Handling) Rules, 2000 under the Environment (Protection) Act, 1986. The norms for collection, segregation, storage, transportation, processing and disposal of municipal solid wastes have been specified under these Rules. As per these Rules, every municipal authority, within its territorial area, is responsible for implementation of the provisions of these rules, and also for development of infrastructure for collection, storage segregation, transportation, processing and disposal of municipal solid wastes.

(c) to (e) The Central Government is providing financial assistance to State Pollution Control Boards and Pollution Control Committees of Union Territories for conducting awareness and training workshops on the various aspects of municipal solid waste management. However, the constraints being faced in proper implementation of these rules inter-alia include lack of adequate financial resources and trained technical manpower with many municipal authorities to implement the various provisions under the rules, non-availability of suitable lands for setting up of secured municipal solid waste management facilities and community resistance in setting up of such facilities due to apprehension of pollution problem, etc.